

पालम हवाई अड्डे पर आराम-कक्ष की अप-
युक्त सुविधाएं

7354. श्री निहाल सिंह: क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पालम हवाई अड्डे पर अस्थायी रूप से ठहरने के लिए तथा आराम कक्षों की सुविधाएं अपर्याप्त हैं, जिनके परिणामस्वरूप भारतीय और अन्तर्राष्ट्रीय यात्रियों को अनेक कठिनाइयों का सामना करना पड़ता है; और

(ख) यदि हां, तो पालम हवाई अड्डे पर इन सुविधाओं में वृद्धि करने के लिए सरकार द्वारा क्या कार्यवाही किए जाने का विचार है?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री चन्द्रलाल चन्द्राकर): (क) दिल्ली विमानन क्षेत्र पर 22 शय्याओं वाले आठ वातानुकूलित विश्राम कक्षों की व्यवस्था की गई है। यात्रियों द्वारा आवास की मांग उपलब्ध स्थान से अधिक है जिसके परिणामस्वरूप यात्रियों को कई बार विश्राम कक्ष उपलब्ध नहीं हो पाते हैं।

(ख) यात्रियों की आवास की मांग को पूरा करने के लिए विमान क्षेत्रों के निकट ही एयरपोर्ट होटलों की व्यवस्था करने का प्रस्ताव है। ऐसे होटल बम्बई तथा कलकत्ता में पहले से ही मौजूद हैं। होटल कारपोरेशन ऑफ इंडिया ने दिल्ली के लिए भी एक एयरपोर्ट होटल की योजना बनाई है।

Inclusion of "Thirukazu Kunram" in Tamil Nadu as Tourist Centre

7355. SHRI ERA ANBARASU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to include "Thirukazu Kunram" in Chingalpattu District in Tamil Nadu as one of the tourist centres;

(b) if not, the reasons therefor; and

(c) what is the criteria adopted by the Government of India to specify a place as tourist centre?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) and (b). There is no proposal for the present to include 'Thirukazhu Kundram' in Chingalpattu District in Tamil Nadu for development in the Central Sector. As the development of facilities for domestic tourists is primarily the responsibility of the State Government, the development of Thirukazhu Kundram would fall within the purview of the State Government. However, in the Regional meetings held recently with representatives of State tourism organisations, State Governments, were requested to forward detailed proposals for development of tourist facilities in their States based on the concept of developing travel circuits and, at the same time indicating *inter-se* priorities. The schemes to be taken up for the development of tourism facilities in Tamil Nadu will be based upon the proposals from the State Department of Tourism which are awaited.

(c) There is no fixed criteria for declaring or specifying a place as a tourist Centre. A place develops as a tourist centre depending on the tourism resources of the centre and the potential of the area to attract domestic and international tourists.

Sale of Imported Sugar by STC to States

7356. SHRI P. M. SAYEED: Will the Minister of COMMERCE be pleased to state:

(a) whether Union Government have directed the State Trading Corporation to sell imported sugar to States;

(b) if so, whether the S.T.C. has sold the imported sugar to the States;

(c) if so, what is the quantity supplied to each State;

(d) what was the criteria fixed for selling the imported sugar to the State; and